GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 3206 TO BE ANSWERED ON 04.08.2022

PENDING APPLICATIONS UNDER SAMADHAAN PORTAL

3206. SHRI KALYAN BANERJEE:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of applications filed on the MSME Samadhaan platform viewed by officials and pending consideration, annually from inception till December, 2021;
- (b) whether it is a fact that fifty-seven per cent of applications on MSME Samadhaan are currently pending and the reasons for the large number of pendencies therefor; and
- (c) the steps being taken by the Government to restart the closed MSMEs during the last three years and the fund allocation made in 2022-23 in this regard?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI BHANU PRATAP SINGH VERMA)

(a): The details of number of applications filed on the MSME Samadhaan platform which have been viewed by officials and are pending consideration, annually from inception till December, 2021 are as follows:-

Year	Cases currently under consideration by MSEFCs
31.10.2017 - 31.03.2018	766
01.04.2018 - 31.03.2019	2,082
01.04.2019 - 31.03.2020	5,430
01.04.2020 - 31.03.2021	9,621
01.04.2021 - 31.12.2021	8,345

(b): Currently, 50.28 % applications on MSME Samadhaan are pending. These pendencies are due to two reasons, viz. 28,947 no. of applications on Samadhaan Portal is yet to be viewed by Micro, Small Enterprise Facilitation Councils (MSEFCs) and those which are under consideration by MSEFCs are 30,650 no. of cases. The application becomes a case after the application is admitted by the MSEFCs.

- (c): Under the Aatma Nirbhar Bharat, the Government has taken various steps for the MSME. Some of them are:
 - i. Launch of Credit Guarantee Scheme (CGS) Subordinate Debt for stressed MSMEs.
 - ii. Launch of Guaranteed Emergency Credit Line (GECL) / Emergency Credit Line Guarantee Scheme (ECLGS) for Businesses, including MSMEs.
 - iii. Launch of Equity infusion through Self-Reliant India Fund.
 - iv. New revised criteria of classification of MSMEs.
 - v. New registration of MSMEs through 'Udyam Registration' for Ease of Doing Business.
 - vi. No global tenders for procurement up to Rs. 200 crores.

In addition, the Government had announced the following initiatives for MSMEs in the Budget 2022-23:-

- (i) Udyam, e-Shram, NCS and ASEEM portals will be interlinked for credit facilitation, skilling and recruitment.
- (ii) GECL / ECLGS to be extended up to March, 2023 and its guarantee cover to be expanded by Rs. 50,000 crore, with the additional amount being earmarked exclusively for the hospitality and related enterprises.
- (iii) Credit Guarantee Trust for Micro and Small Enterprises scheme to be revamped with required infusion of funds to facilitate additional credit of Rs. 2 lakh crore for MSEs and expand employment opportunities.
- (iv) Roll out of Raising and Accelerating MSME Performance (RAMP) programme with an outlay of Rs. 6,000 crore over 5 years.
